



Ref:IRDAI/SUR/ORD/MISC/25/02/2022

14th February, 2022

ORDER

Sub: Review of Articles of Association (AOA) of Indian Institute of Insurance Surveyors and Loss Assessors (IIISLA)

The Authority had constituted Surveyors and Loss Assessors Committee vide Order No. IRDA/SURV/ORDER/MISC/100/04/2020 dated 24/04/2020. This committee is constituted as per Regulations 10 of IRDAI (Insurance Surveyors & Loss Assessors) Regulations, 2015.

As per Regulations 11(1)(f) of IRDAI (Insurance Surveyors and Loss Assessors) Regulations, 2015, one of the functions of the Committee is to discharge any other function entrusted by the Authority from time to time. Accordingly, the committee is entrusted to review AOA of IIISLA. The detailed terms of reference are as follows:

- (a) Review AOA of IIISLA and suggest changes taking into account complying with the provisions of Companies Act, 2013 and other Rules/Regulations in this regard.
- (b) Reviewing RPCEC and propose changes including whether its provisions can be subsumed in AOA itself.
- (c) Suggestions for improvement in internal functioning of IIISLA related to enquiry into misconduct of members, rules for admission of members, time frame for giving IIISLA membership.
- (d) Any other matter with the permission of the Chair.

Shri. Pankaj Kumar Tewari, GM (Intermediaries), IRDAI shall be invitee to the Surveyors & Loss Assessors Committee for this activity.

The Committee shall submit its Report within 30 days from the receipt of this Order.

T.L. Alamelu
Member (Non-Life)